

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –**
Nomination of Senior Civil Judges who are holding full Additional Charge of the post of Secretary, District Legal Services Authorities in the State of Telangana to participate in the **1-Day State Level Convergence Workshop on Combating Human Trafficking Pertaining to Bonded Labour**, being organized by the **Women Safety** Wing, Telangana Police, in technical partnership with **International Justice Mission (IJM)**, scheduled to be held on 18.04.2026 Saturday, from 10:00 AM onwards at **Hotel Marigold** (adjacent to Hotel Greenpark), Ameerpet Road, Begumpet, Hyderabad, Telangana – **ORDERS – ISSUED.**

REF: Letter ROC.No.1921/TSLSA/2026, dated 15.04.2026, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.NO.2129/2026-B.SPL., DATED: 17.04.2026

The High Court is pleased to pass the following order:

The Senior Civil Judges, who are holding full Additional Charge to the posts of Secretaries of District Legal Services Authorities viz., Adilabad, Mancheri, Nirmal, Kumurambheem Asifabad, Karimnagar, Jagtial, Rajanna Sircilla, Peddapally, Khammam, Jogulamba Gadwal, Narayanpet, Nagarkurnool, Medak, Siddipet, Nalgonda, Suryapet, Nizamabad, Medchal-Malkajgiri, Vikarabad, Hanumakonda, Jangaon, Mahabubabad, Mulugu, Jayashankar Bhupalapally, City Civil Court, Hyderabad and DLSA (Sessions Division), Nampally, Hyderabad, are hereby nominated to participate in the **1-Day State Level Convergence Workshop on Combating Human Trafficking Pertaining to Bonded Labour**, being organized by the **Women Safety** Wing, Telangana Police, in technical partnership with **International Justice Mission (IJM)**, scheduled to be held on 18.04.2026 Saturday, from 10:00 AM onwards at **Hotel Marigold** (adjacent to Hotel Greenpark), Ameerpet Road, Begumpet, Hyderabad, Telangana.

The concerned Principal District & Sessions Judges / Unit Heads in the state are directed to make necessary in-charge arrangements in view of said nominations of the officers for participating in the Workshop and intimate the same to the High Court for information.

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- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid to attend the said Workshop at Hotel Marigold (adjacent to Hotel Greenpark), Ameerpet Road, Begumpet, Hyderabad, Telangana.
 2. The nominated officers are entitled only for actual journey time.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Sessions Judge, Hyderabad.
 7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1. Adilabad	2. Mancherial	3. Nirmal
4. Kumuram Bheem Asifabad	5. Karimnagar	6. Jagtial
7. Rajanna Sircilla	8. Peddapally	9. Khammam
10. Jogulamba Gadwal	11. Narayanpet	12. Nagarkurnool
13. Medak	14. Siddipet	15. Nalgonda
16. Suryapet	17. Nizamabad	18. Medchal - Malkajgiri
19. Vikarabad	20. Hanumakonda	21. Jangaon
22. Mahabubabad	23. Mulugu	24. Jayashankar Bhupalapally
 8. The Pay and Accounts Officer, Hyderabad.
 9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 10. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
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